[8 December, 1999]

(iv) Memorandum of Understanding between the Government of India (Ministry of Defence, Department of Defence Production and Supplies) and Hindustan Aeronautics Limited for the year 1999-2000 [Placed in Library, See. No.LT-586/99].

## Notification/of the Ministry of Power

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA): Sir, I, on the behalf of Shri P.R. Kumaramanglam, lay on the Table under section 56 of the Electricity Regulatory Commission Act, 1998 a copy each (in English and Hindi) of the following Notifications of the Ministry of Power:—

- G.S.R. 734 (E) dated 29.10.1999 publishing the Central Electricity Regulatory Commission (Salary, Allowances and other Conditions of Service of Chairperson and members) Rules, 1999.
- (2) No.8/I/99-CERC dated 26.4.1999 publishing the Central Electricity Regulatory Commission (Conduct of Business) Regulations 1999 alongwith corrigendum dated 31.5.99.[Placed in Library, See. No.LT- 451/99]
- (3) No. 8/I(I)/99/CERC dated 30.8.1999 publishing the Central Electricity Regulatory Commission (Miscellaneous Provisions) Order 1999. [Placed in Library, See. No.LT-452/99]
- I. Notifications of the Ministry of Textile.
- II. Report and Accounts (1997-98) of the British India Corporation Limited, Kanpur and related papers.
- III. Report and Accounts (1997-98) of the National Textile Corporation Limited, New Delhi and related papers.
- IV. Report and Accounts (1997-98) of the Wool and Woollens Export Promotion Council, New Delhi and related papers.